

Uttar Pradesh	33.30
West Bengal	9.98
Arunachal Pradesh	0.19
Mizoram	0.06
Goa	0.19
Total : ALL INDIA	166.57

**Decisions taken by all India Council  
for Technical Education**

**\*136. SHRI SHARAD DIGHE :**  
**SHRI K. RAMAMURTHY :**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the main decisions taken by the All India Council for Technical Education in the meeting held on 6 July, 1988;

(b) whether it has been decided to set up a national board for accreditation or a quality Control board for technical education; and

(c) if so, when such a board will be set up and what would be its main functions ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER) : (a) to (c). The main decisions taken by the All India Council for Technical Education in its meeting held on 6th July, 1988 pertain to assignment of functions to its Executive Committee; authorisation of the Chairman to nominate remaining members on the Executive Committee, set up Boards of Studies and Regional Committees; and referring draft regulations of the Council and schedule of administrative and financial powers to the Executive Committee for finalisation. The Council also approved the establishment of All India Board of Technical studies for pharmaceutical education and the establishment of National Board of Accreditation. The Council further decided to refer to its Executive Committee the draft documents on a number of other important issues including norms and guidelines on admission and fees levels; constitution and functions

of the Board of Accreditation and constitution and functions of the Board of Pharmaceutical Education to examine the same in detail and take decisions on its behalf.

**Proposal for Floating of Highway  
Bonds**

**\*137. SHRI ANANTA PRASAD SETHI :** Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given on 19 November, 1987 to Unstarred Question No. 1842 regarding bonds to raise additional resources for road network and state :

(a) whether the proposal for floating of road bonds for augmenting the funds for development and maintenance of National Highways has been finalised; and

(b) if so, the details thereof including the terms and conditions, interest rates etc.?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) (a) No, Sir.

(b) Does not arise.

**Surplus Workforce in SAIL Plants**

**\*138. SHRI MOHD. MAHFOOZ ALI KHAN :** Will the Minister of STEEL AND MINES be pleased to state :

(a) the percentage of the workforce with the various integrated steel plants of SAIL in the country which is surplus (Plant-wise) and the annual expenditure incurred on the surplus workforce; and

(b) the manner in which Government propose to put the surplus manpower to optimum use ?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR) : (a) In-house studies by the Industrial Engineering Department indicate a rough estimate of the present surplus workforce and expenditure on it during 1987-88 as :